

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP 1205/252/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2018**

NAME OF THE PARTIES: **FINE ART PROJECTS MANAGEMENT
CONSULTANTS PVT. LTD.**

v/s.

ROC, MUMBAI

SECTIONS OF THE COMPANIES ACT : SECTION 252 OF C.A. 2013

ORDER
44. CP 1205/252/MB/2018

Petitioner side present. Company Petition is allowed vide separate
Order with cost of ₹3,00,000/- (Rupees Three lakhs only).

Sd/-

Sd/-

RAVIKUMAR DURASAMY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)